

and move the administrative machinery promptly so that thirty-nine judges are appointed and justice is given in respect of pending 1.5 lakh cases in Mumbai High Court.

(vi) Need to set up industries in Bikramganj area, Bihar

[*Translation*]

SHRI RAM PRASAD SINGH (Bikramganj): Mr. Deputy Speaker, Sir, Bikramganj area of Bihar is generally an agricultural area. Most of the inhabitants of this area are farmers and landless labourers. The only means of their livelihood is the agriculture. Most of the time these farmers and landless labourers remain without work. They have to face a lot of difficulties due to lack of sources of livelihood and employment, as a result they become victim of unemployment and poverty. This is the area which has neither a public sector industry nor a private sector industry. This area is totally no-industry area. The lives of 25 lakhs people living in this area have become very distressing. As these people are generally without employment so the number of criminals and anti-social elements is increasing rapidly. People are inclining towards nexalites and terrorism. Therefore, through you I would like to demand from the Central Government that by conducting a survey of this area employment oriented big, medium and small industries should be set up in this area as soon as possible, and this area should be freed from the influence of Nexalites and terrorism by providing employment to the labourers and educated youths of this area.

(vii) Need to supply Natural gas to the Firms which have been given license for production of methyl alcohol in Gujarat

SHRI N.J. RATHVA (Chhota Udaipur): Mr. Deputy Speaker, Sir, a certain number of

firms of Gujarat have been given licences for the production of methyl alcohol by the Ministry of Industry. A good quantity of gas is in excess in Gujarat which is combusted uselessly and it is not being utilized. But the Ministry of Petroleum has not been able to supply this natural gas to these firms of Gujarat so far due to which they are not able to produce methyl alcohol. Had the Ministry of Petroleum supplied natural gas for the production of methyl alcohol to these firms, they would have produced it and it could be used for mixing it in diesel and considerable foreign currency could have been saved.

Therefore, I think when the Ministry of Industry of the Union Government has given licences to certain firms of Gujarat for the production of methyl alcohol, the Ministry of Petroleum should allot natural gas to these firms immediately so that these firms can produce methyl alcohol and can save foreign exchange for the country. On the other hand foreign currency would be saved, on the other hand the excess gas in Gujarat, which is being wasted at present would be utilized and these firms can produce methyl alcohol (metha-Nole). Unemployed youths will also get job if these firms will start production.

Therefore, I would like to request the hon. Minister of Petroleum to supply gas as soon as possible to those firms of Gujarat, which has been given licences by the Ministry of Industry for the production of methyl alcohol.

(viii) Need for early completion of work for providing STD facility in the Akala district, Maharashtra

[*English*]

SHRI ANANTRAO DESHMUKH (Washim): Sir, it has been a long standing demand of the people of Risod, Washim and